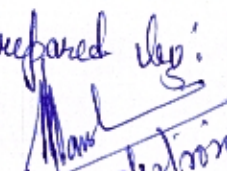



# HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on 30.11.2020.**

Sl. No.	Cases	Total pendency at the beginning of November, 2020 (Civil - Criminal)	Institution during the month of November, 2020 (Civil - Criminal)	Total disposal during the month of November, 2020 (Civil - Criminal)	Pendency at the end of November, 2020 (Civil - Criminal)
1.	WRIT PETITION	105 01	09 —	02 —	112 01
2.	APPEAL	41 31	01 —	11 06	31 25
3.	R. S. A.	19 —	02 —	01 —	20 —
4.	F. A. O.	02 —	— —	— —	02 —
5.	CONTEMPT	— —	01 —	— —	01 —
6.	MISC. CASES	— 01	— —	— —	— 01
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION	01 —	— —	— —	01 —
10.	BAIL APPLICATION	— 01	— 02	— 03	— —
11.	MAC APPEAL	11 —	03 —	— —	14 —
12.	REVIEW	— —	— —	— —	— —
13.	REVISION	06 10	01 —	— 02	07 08
14.	MAT APPEAL	— —	— —	— —	— —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 01	— —	— —	— 01
17.	ARBITRATION PETITION/APPEAL	03 —	01 —	01 —	03 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	02 —	— —	— —	02 —
21.	TAX APPEAL	04 —	— —	— —	04 —
22.	SP. APPEAL	— —	— —	— —	— —
23.	Ex. P.	— —	— —	— —	— —
<b>GRAND TOTAL</b>		<b>194 45</b>	<b>18 02</b>	<b>15 11</b>	<b>197 36</b>



Prepared by:  
  
 Assistant Registrar  
 High Court of Sikkim  
 Gangtok

Verified by:  
  
 DEPUTY REGISTRAR (Judl.)  
 High Court of Sikkim  
 Gangtok